

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(21) C.P.(I.B)-510/7/(MB)/2018

CORAM: Present : SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 29.08.2018

NAME OF THE PARTIES: State Bank of India
V/s
Techno Kart India Ltd.

SECTION OF THE COMPANIES ACT: 7 of Insolvency & Bankruptcy Code,
2016.

ORDER

1. The Learned Representatives of both the sides are present.
2. Respondent Debtor seeking adjournment. Granted.
3. The matter is adjourned to **11.09.2018**.

SD/-

M.K. SHRAWAT
Member (Judicial)

29.08.2018.

HHS